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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-IV)/2014/6444/A

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To

**The Member Secretary
Jharkhand State Legal Services Authority (JHALSA)
Ranchi**

Dated- Guwahati, the 13th November, 2018

Sub:- Nominations for the 1st National Meet for Sensitization of Family Court Matters to be held at Ranchi on 17.11.2018.

Ref. Your letters No.
(i) JHALSA/2296, dated 31.10.2018
(ii) JHALSA/2332, dated 02.11.2018
This Registry's letter No.
HC.VII-167(Pt.-IV)/2014/6360/A, dated 8th November, 2018

Sir,

In continuation to this Registry's letter under reference, I am directed to inform you that Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the **1st National Meet for Sensitization of Family Court Matters, scheduled to be held on 17.11.2018 at Ranchi**

SL. NO.	NAME	Contact Details
1.	Shri Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl	e-mail: mizoramslsa@gmail.com Mob. NO. 08730824034 (M)
2.	Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima	e-mail: nslsa.nagaland@yahoo.in Mob. No. 094360-05363
3.	Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar	e-mail: apslsa2013@rediffmail.com Mob. NO.- 09402478111

This is in addition to the nominations made earlier, vide the letter under reference.

With warm regards,

Yours faithfully

[Signature]
13-11-18
Registrar (Judicial)

Memo No. No.HC.VII-167 (Pt.-IV)/2014/**6445 - 6462/A**, dated 13.11.2018

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Jharkhand.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Admn. / Judl.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated officer of his / her respective State accordingly.**
9. Shri Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
10. Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima
11. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar

The nominated officers above are requested to send their travel itinerary to the Jharkhand State Legal Services Authority (JHALSA), Ranchi at the following e-mail address-

e-mail : jhalsaranchi@gmail.com

For any information regarding the National Meet, the participants may contact at the following Mob. Nos.

1. The Member Secretary, Jharkhand State Legal Services Authority (JHALSA), Ranchi (Mob. No. 089866-01912)
2. The Deputy Secretary, Jharkhand State Legal Services Authority (JHALSA), Ranchi (Mob. No. 094313 87340)
12. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
13. The OSD, Protocol Section, Gauhati High Court, Guwahati.
14. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of the Gauhati High Court immediately.
16. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. CA to the Registrar General, Gauhati High Court, Guwahati.
18. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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13.11.18
Registrar (Judicial)